

17

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

COMPANY APPLICATION NO. :

PETITION NUMBER : CP/13/2017

NAME OF THE PETITIONER(S) : ESSEL FINANCE WEALTH ZONE LTD

UNDER SECTION : 14(1) OF COMPANIES ACT 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	RAJIBLOCHAN SARANGI	PCS - 17498	R. J. Sarangi

ORDER

Shri Rajiblochan Sarangi, PCS representing petitioner present. He sought time for submission of affidavit along with the newspaper publication in this matter. However a communication has been received from ROC which indicates that a complete set of papers pertaining to petition have not been submitted to the ROC. Therefore, the petitioner is directed to submit the required papers to ROC, for their report. Time extended at request. Put up on 21/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)